

Government of Jammu and Kashmir
Tourism Department Civil Secretariat
Srinagar/Jammu

Notification

Srinagar, the 23rd of March, 2022

S.O.-109 In exercise of the Powers conferred by section 3 of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act 1988, read with section 6 of the Jammu and Kashmir Land Grants Act, 1960 and rule 7(k) of the Jammu and Kashmir Land Grants Rules, 1960, the Government hereby appoint Mr. Faz Lul Haseeb, IAS, Additional Deputy Commissioner, Srinagar, as 'Estates Officer' for the purposes of the Jammu and Kashmir Public Premises (Eviction of Unauthorized Occupants) Act 1988 for taking over possession of the premises of Centaur Lake View Hotel, Srinagar.

By order of Lieutenant Governor.


Sd/-
Secretary to the Government,
Tourism Department.

No:- TSM-PLG/8/2021

Dated:- 23.03.2022

Copy to the:-

- 1) Ld. Advocate General, J&K.
- 2) Additional Chief Secretary, Finance Department.
- 3) Financial Commissioner, Revenue Department.
- 4) Principal Secretary to Hon'ble Lieutenant Governor, J&K.
- 5) Principal Secretary to the Government, PW(R&B) Department.
- 6) Principal Secretary to the Government, General Administration Department.
- 7) Joint Secretary (J&K Affairs) MHA, GOI.
- 8) Divisional Commissioner, Kashmir.
- 9) Secretary to the Government, Planning Department.
- 10) Secretary, Law, Justice & Parliamentary Affairs.
- 11) Chairman cum Managing Director, Hotel Corporation of India, New Delhi
- 12) MD, JKTDC.
- 13) Director Information, J&K.
- 14) Director Archives, Archeology and Museums.
- 15) Director Tourism, Kashmir.
- 16) Director SKICC
- 17) Additional Deputy Commissioner, Srinagar.
- 18) Sr. Principal Private Secretary to Secretary, Civil Aviation, GOI, New Delhi.
- 19) Pvt. Secy. to Chief Secretary, J&K.
- 20) Pvt. Secy. to Secretary to Government, Tourism Department.
- 21) In charge website.


(Vishav Partap Singh)
Deputy Secretary to the Government,
Tourism Department